

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NOS. 564 & 565 OF 2016 IN
DFR NO. 2618 OF 2016**

Dated: 21st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Delhi Bar Association	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : B.P. Agarwal

Counsel for the Respondent(s) : Mr. Anupam Verma
Ms. Shreya Khanna for R-2/TPDDL

Mr. Divyanshu Rai
Mr. Nikhil Nayyar for DERC

ORDER

Court fee has not yet been deposited by the appellant. Learned counsel for the appellant states that the appellant will deposit the court fee within two weeks.

List the matter on 27.03.2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt